

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 16.07.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders (Speaking to Minutes)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 475 of 2021	KKR India Financial Services Ltd. Vs. Sintex Plastics Technology Ltd and Ors.	Shankh Sengupta	Henna George

For Hearing

2.	Comp. App. (AT) (Ins) No. 316 of 2021 Part Heard	Ravi Ajit kulkarni Vs. State Bank of India With	G.Aniruth Purusothaman	Aayush J Rajani Ram Ratan Kanoongo-RP
3.	Comp. App. (AT) (Ins) No. 317 of 2021 Part Heard	Ajit Bhagwan Kulkarni Vs. State Bank of India	G.Aniruth Purusothaman	Aayush J Rajani Ram Ratan Kanoongo-RP

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar